

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

**APPLICATION NUMBER :
PETITION NUMBER : TCP/422A/ (IB)/2017
NAME OF THE PETITIONER(S) : LAXMINARAYAN COTTON COMPANY
NAME OF THE RESPONDENT(S) : GURUVAYUR SPINNING MILLS PVT LTD
UNDER SECTION : 433 (e)(f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

Counsel representing both the parties are present. Counsel for respondent stated that they are intending to settle the matter with the petitioner and prayed time for making a proposal giving the schedule of payment. Time extended at request with a direction to make a proposal and also furnish copy of the same to the other side prior to the next date of hearing. Put up on 07.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)